NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 204/15	TP 25/17	Hearing	433(e)	Planet Apparels Vs Ample Business Solutions Karnataka Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM

None present for petitioner. Petitioner is called, absent. Both sides are called, absent. Registry to send notices to both sides.

List it on 31.05.2017.

MEMBER (J)

MEMBER (T)

SIGNATURE